

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.97 of 2013

Dated : 3rd July, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Manoj Kr. Sharma
Mr. Pradeep Misra for R-2

ORDER

It is represented that service has been effected on all the Respondents.

Mr. Manoj Kr. Sharma, the learned counsel submits that he has already filed the Vakalatnama on behalf of Respondent No.2, the contesting Respondent, and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 30.07.2013 after serving copy on the other side.

Post the matter on **14.08.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/pg